

visible transactions in respect of UK, USA and West Germany etc. for the Calendar Years 1976 to 1978 are available in the 'Balance of Payments Year Book' (Volume 30, Number 12, December, 1979) which is a standard source of international statistics on Balance of Payments published by the International Monetary Fund. These are given in the attached statement. [See Appendix CXV. annexure No. 118] For further details in this regard, reference may be made to the above document of the International Monetary Fund.

#### Details of India's Balance of Payment

1261. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to refer to the table 6.5 "India's Balance of Payments" selected item of capital Account on page 127 of Economic Survey 1979-80 and state:

(a) the details of individual items regarding receipts and payments under the entries relating to (1) private (Non-banking)—long-term, short-term (2) Banking (excluding R.B.I.) (3) Government Miscellaneous;

(b) the standard procedure/convention followed by Government in respect to individual items of receipts and payments in maintaining- its balance of payments account; and

(c) the reasons for which the figures given in tables 6.4 and 6.5 in the Economic Survey from 1973-74, 1977-78 continue to be 'preliminary' and the figures with respect to 1978-79 are still not available?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The details of individual items covered under the major heads of capital account in the Balance of Payments are as follows: —

1. *Private (Non-Banking) Capital* The private long-term capital in table 6.5 both on receipts and payments sides reflects capital transactions of entities other than govern-

ment and government undertakings and covers items relating to:

(i) Investment in shares of companies, (ii) repatriation of shares and other investments, (iii) Loans with original maturities of over one year and their amortization, (iv) Remittances in respect of accumulated profits, and (v) Residual capital transactions.

The short-term private capital in the Balance of Payments comprises receipts and payments of loans with an original maturity of one year or less and movements of funds by tea companies.

#### 2. *Banking Capital (excluding R. B. I.)*

This item relates to movements in the authorised dealers' assets and liabilities *vis-a-vis* their correspondents/agents abroad and to movements in the non-resident government and semi-government balances with authorised dealers in India.

#### 3. *Government—Miscellaneous Capital*

The transactions under this head relate to (i) Changes in the Reserve Bank's liabilities to foreign official and semi-official institutions including the rupee balances maintained by the East European countries under various payments agreements and extension towards repayment of technical credits by these countries, (ii) Reserve Bank's rupee liabilities to international institutions, and (iii) Receipts and payments on external loans extended by Government of India to other Governments.

(b) The Balance of Payments for India are compiled by the Reserve Bank in conformity with the guide lines framed by the International Monetary Fund in this regard and embodied in the Fund's Balance of Payments Manual.

(c) The figures for the years 1973-74—1977-78 are preliminary as

they are still being firmed up on the basis of fresh data being furnished by the innumerable agencies which carry out foreign exchange transactions. These become final only when it is ensured that all figures furnished by the reporting agencies would not undergo anymore change.

The balance of payments figures for 1978-79 are still being compiled by the Reserve Bank of India,

#### Scraping of O.G.L. System

1262. SHRIMATI AZIZA IMAM: Will the Minister of COMMERCE be pleased to state:

(a) what is the broad objective of Open General Licence System of imports/exports and when it was introduced;

(b) whether it is a fact that Government propose to scrap the system of Open General Licence; and

(c) if so, what are the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The present system of OGL imports was introduced in 1978-79 in pursuance of the recommendations of the Committee on Import-Export Policies and Procedures, known as Alexander Committee. The broad objective was to liberalise and streamline the policy for import of essential industrial inputs and other items.

(b) No, Sir.

(c) Does not arise.

#### Customs House Agents Licences

1263. SHRIMATI AZIZA IMAM: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 472 given in the Rajya Sabha on the 18th March, 1980 and state;

(a) whether Government have since issued Customs House Agents licences to any air cargo agents;

(b) if so, what are the names and addresses of those parties;

(c) whether applications were in-vited through public notice as required under Rule 4 of the Customs House Agents Regulations 1965; and

(d) if not, what are the reasons for violation of the Regulations?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). The information is being collected from the field formations and will be laid on the Table of the House.

#### Loans to Unemployed Youth and Minority Communities

1264. SHRI IBRAHIM KALANIYA: Will the Minister of FINANCE be pleased to state:

(a) how much loans have been given to (1) unemployed youth and

(2) Minority Communities by various nationalised and other banks, during the last five years (year-wise) in various districts of Gujarat; and what are the details thereof;

(b) how many applications of the above category of persons have been rejected during the above period;

(c) what are the reasons therefor; and

(d) what are the future Plans and Programmes of Government to give loans and other Financial Assistance to the above sections by the above stated banks during 1980, 1981 and 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The data is presently collected on the basis of various public sector banks' outstanding advances to priority sector which includes advances to unemployed youth. No separate data is